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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/04/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/170/2016
NAME OF THE PETITIONER(S) : Mrs. M. Afthunnisa Begum & 5 others
NAME OF THE RESPONDENT(S) : M/s A.S. Nisar Ahmed and Company Limited & 3 others
UNDER SECTION : 397/398, 111/59

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) KEERTHI KRISHNA
FOR T.K. BHASKAR

COUNSEL FOR PETITIONERS



2) SANDEEP KUMAR
FOR. CIBI VISHNU

R1 to R4



ORDER

Shri Keerthi Krishna, counsel for petitioners present. Shri Sandeep Kumar, counsel for R1 to R4 present. Both the counsels submitted that the parties are making efforts for settlement between them and sought time for reporting the final outcome of the talks. Time extended at request. Put up on **30.05.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)



(K. Anantha Padmanabha Swamy)
Member (Judicial)

